

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 470**  
ANSWERED ON 03.02.2026

**PROGRESS IN PM SURYA GHAR: MUFT BIJLI YOJANA**

470. SHRI UJJWAL DEORAO NIKAM

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the total number of households benefited under PM Surya Ghar: Muft Bijli Yojana as of December 2025, State-wise;
- (b) the rooftop solar installations completed and the subsidy disbursed under the scheme;
- (c) the State-wise progress and the top performing States in scheme implementation; and
- (d) the expected clean energy generation and carbon emission reduction over the scheme's lifetime?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

(a) to (c) PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) is a demand driven scheme wherein all residential consumers in the country having grid connected electricity connection of the local DISCOM can avail the benefits of the scheme, for installation of rooftop solar (RTS) systems, by applying on the National Portal of the scheme.

Since the launch of the scheme in February, 2024, a total of 20,85,514 RTS systems have been installed across the country, benefitting 26,14,446 households with disbursement of Rs 14,771.82 crore as Central Financial Assistance (CFA) till December 2025. The state/UT-wise detail of progress made under the scheme, in the order of number of RTS systems installed, is given in **Annexure**.

(d) Under the PMSG: MBY, it has been estimated that RTS installation in 1 crore households may produce renewable electricity of 1,000 billion units, which may result in reduction of 720 million ton of CO<sub>2</sub> eq emission during the 25 years of lifetime of the RTS systems.

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**Annexure referred to in reply of part (a) to (c) of Rajya Sabha Unstarred Question No. 470 to be answered on 03.02.2026 regarding Progress in PM Surya Ghar: Muft Bijli Yojana State/UT-wise details of progress made under the scheme (as on 31.12.2025)**

S No.	State/UT	Installations (No.)	Households Benefitted (No.)	CFA released (Amount in Rs. Crore)
1	Gujarat	5,15,052	7,41,819	3,845.60
2	Maharashtra	3,91,887	6,34,782	2,787.59
3	Uttar Pradesh	3,26,386	3,29,847	2,234.63
4	Kerala	1,77,392	1,82,071	1,275.36
5	Rajasthan	1,19,006	1,22,027	823.12
6	Andhra Pradesh	84,618	87,479	562.14
7	Madhya Pradesh	83,665	87,001	601
8	Assam	71,898	72,604	494.28
9	Uttarakhand	58,562	58,724	413.5
10	Tamil Nadu	51,227	59,517	353.34
11	Haryana	48,149	54,437	327.71
12	Odisha	27,614	27,962	171.57
13	Telangana	25,272	36,052	178.38
14	Chhattisgarh	21,365	22,786	111.5
15	Jammu And Kashmir	18,497	18,505	130.08
16	Karnataka	15,082	23,900	112.85
17	Bihar	14,276	14,924	101.69
18	Punjab	10,777	10,887	76.29
19	Himachal Pradesh	6,022	6,023	45.42
20	NCT of Delhi	5,427	9,309	38.48
21	Puducherry	2,221	2,221	15.28
22	Tripura	1,848	1,859	12.72
23	Jharkhand	1,460	1,462	9.72
24	Goa	1,415	1,768	9.27
25	Ladakh	1,214	1,214	8.75
26	West Bengal	1,131	1,194	2.53
27	Chandigarh	989	989	5.51
28	Mizoram	773	775	5.97
29	Lakshadweep	722	722	5.81
30	Manipur	711	711	5.66
31	DNH and DD	492	492	3.6
32	A&N Islands	171	190	1.13
33	Nagaland	132	132	1.03
34	Meghalaya	34	34	0.17
35	Sikkim	26	26	0.13
36	Arunachal Pradesh	1	1	0.01
	<b>Total</b>	<b>20,85,514</b>	<b>26,14,446</b>	<b>14,771.82</b>

